

NATIONAL COMPANY LAW TRIBUNAL
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU BENCH
COURT NO.1
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: Hon'ble Member (J) **Smt. Ratakonda Murali**
 2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 73/16 APPLICATION NUMBER	TP 166/17	For Clarification	391 / 394	Pune Embassy Projects Pvt. Ltd. :

PETITION NUMBER	NAME (IN CAPITAL)	REPRESENTATION TO WHOM	SIGNATURE
SL. NO.	NAME (IN CAPITAL)	REPRESENTATION TO WHOM	SIGNATURE
1.	NAME OF THE RESPONDENT (S) Sinchana M.R.	Sinchana M.R.	ROC/RD
2.	UNDER SECTION Rakesh B.	Rakesh	Rakesh
S.NO.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
&			
PHONE NUMBER		REPRESENTATION BY WHOM	

Counsel for petitioner is present. The matter is listed today for clarification. Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present.

Counsel to clarify on some points.

List it for further clarification by the counsel for petitioner on 11.08.2017.

MEMBER (J)

MEMBER (T)

P.T.O.